

MC No. 51 of 13
IN WP(C) No. 26 of 2013

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri ND Chullai, Sr. GA, present for the respondents.

None of the counsel for the applicant is present, probably due to the Bandh call given by a section of the public.

List this matter on 29.10.2013.

CHIEF JUSTICE

dev
22.10.13

MC No. 222 of 2013
IN WP(C) No. 185 of 2013

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri VGK Kynnta, Sr. Advocate, present for the respondent No. 2.

None of the counsel for the applicant is present, probably due to the Bandh call given by a section of the public.

List this matter on 31.10.2013.

CHIEF JUSTICE

dev
22.10.13

MC No. 509 of 12
IN WP(C) No. 361 of 2012

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri VGK Kynta, Sr. Advocate, present for the respondents No. 1 to 3.

None of the counsel for the writ petitioner is present.

It appears that due to the Bandh call given by a section of the public, counsel for the writ petitioner could not be present.

List this matter on 24.10.2013.

CHIEF JUSTICE

dev
22.10.13

WP(C) No. 26 of 2013

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri ND Chullai, Sr. GA, present for the respondents.

None of the counsel for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

List this matter on 29.10.2013.

CHIEF JUSTICE

dev
22.10.13

WP(C) No. 111 of 2013

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri ND Chullai, Sr. GA, present for the respondents No. 1 and 2.

None of the counsel for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

List this matter on 29.10.2013.

CHIEF JUSTICE

dev
22.10.13

WP(C) No. 159 of 2013

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri ND Chullai, Sr. GA, present for the respondents.

None of the counsel for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

List this matter on 31.10.2013.

CHIEF JUSTICE

dev
22.10.13

WP(C) No. 183 of 2013

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri VGK Kynta, Sr. Advocate, present for the respondent No. 1.

None of the counsel for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

List this matter on 31.10.2013.

CHIEF JUSTICE

dev
22.10.13

WP(C) No. 185 of 2013

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri VGK Kynta, Sr. Advocate, present for the respondent No. 2.

None of the counsel for the writ petitioner is present, probably due to the Bandh call given by a section of the public.

List this matter on 31.10.2013.

CHIEF JUSTICE

dev
22.10.13

WP(C) No. 222 of 2013

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri ND Chullai, Sr. GA, present for the respondents.+

Learned senior GA prays for and is allowed further three weeks' time to file counter affidavit.

List this matter after three weeks.

CHIEF JUSTICE

dev
22.10.13

WP(C) No. 289 of 2012

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri VGK Kynta, Sr. Advocate, present for the respondents No. 1 to 5.

None of the counsel for the writ petitioner is present.

It appears that due to the Bandh call given by a section of the public, counsel for the writ petitioner could not present.

List this matter on 24.10.2013.

CHIEF JUSTICE

dev
22.10.13

WP(C) No. 361 of 2012

22.10.2013

HON'BLE THE CHIEF JUSTICE

Shri VGK Kynta, Sr. Advocate, present for the respondents No. 1 to 3.

None of the counsel for the writ petitioner is present.

It appears that due to the Bandh call given by a section of the public, counsel for the writ petitioner could not be present.

List this matter on 24.10.2013.

CHIEF JUSTICE

dev
22.10.13